Subzimandi Fruit Market, Delhi runs to more than a crore of rupees; and

(b) if so, whether there is any proposal under Government's consideration to reopen the assessment of Income-tax of the Fruit and Vegetable Merchants of Subzimandi, Delhi?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Madam.

(b) No, Madam. A news item of a general nature cannot be made the basis for reopening assessments of the merchants of a particular area in the absence of specific information about the individual cases.

ALLOTMENT OF MEAT SHOPS ON RANI JHANSI ROAD, DELHI

736. SHRIMATI SARLA BHA-DAURIA: Will the Minister of HEALTH AND FAMILY PLAN-NING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether the DDA has recently allotted meat shops in the Janta Market near Samdiwala Mandir, Rani Jhansi Road, Delhi, hurting the sentiments of the Hindus of that locality; and
- (b) if so, what steps are being taken to remove these shops from the place and allot shops to these shopkeepers in other markets?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) During the clearance operation conducted in Shahdara Area in February 1969, two meat sellers were also removed and allotted two shops in Janta Market at Jhandewalan, along with other commercial squatters. No complaints have been received by the Delhi Administration from the Hindu Com-

munity on account of the existence of meat shops in this market.

(b) At present there is no proposal to shift these shops to any other market.

737. [Transferred to the 14th May, 1969.]

Amounts owed by Central Government to Kerala Government and Trivandrum Corporation

738. SHRI KESAVAN (THAZHAVA): Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether any amount is due from the Central Government to the Government of Kerala and to the Trivandrum Corporation by way of rent;
- (b) if so, the amounts due to the Kerala Government and Trivandrum Corporation till to date;
- (c) what are the reasons for non-payment;
- (d) the steps taken to make the payments;
- (e) whether interest is being paid for the arrears; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (f) Information is being collected and will be laid on the Table of the House.

ALLOTMENT OF LAND TO HOUSE BUILD-ING CO-OPERATIVE SOCIETIES

739. SHRI D. THANGARI: Will the Minister of HEALTH AND FA-MILY PLANNING AND WORKS, HOUSING AND URBAN DEVE-LOPMENT be pleased to refer to the reply to Unstarred Question No.

- 141 given in the Rajya Sabha on 29th April, 1969 and state:
- (a) the names of the 38 House Building Cooperative Societies whose cases have been finalised for the allotment of land;
- (b) the names of the 11 House Building Cooperative Societies whose cases have been closed on account of non-payment of the required premium;
- (c) whether it is a fact that some Societies have been allotted land; and
- (d) if so, the names of the Societies and by when they have been asked to deposit the necessary premium?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) The required information is given in the Annexure.

- (c) and (d) Of the above 38 Societies, the following 13 Cooperative House Building Societies have been given physical possession of land:
 - 1. Mianwali C.H.B.S.
 - 2. Delhi Housing C.H.B.S.
 - 3. New Indraprastha (Backward Class) C.H.B.S.
 - 4. Shanker Garden Plot Holder C.H.B.S.
 - 5. Bhirochi C.H.B.S.
 - 6. Hindustan C.H.B.S.
 - 7. Pahari Dhiraj C.H.B.S.
 - 8. Delhi Union C.H.B.S.
 - 9. Birla Mills Workers C.H.B.S.
 - 10. Public Sector (P&T) Employees C.H.B.S.
 - 11. Central Water & Power Commission C.H.B.S.
 - 12. Government School Teachers C.H.B.S.
 - 13. C.P.W.D. C.H.B.S.

These Societies have since paid the full premium.

Annexure

(a) Names of the Cooperative House Building Societies whose cases have been finalised for the allotment of land in Pritampura and Rhotak Road areas

Name of the Society

- 1. Mianwali Cooperative House Building Society.
- 2. Delhi Housing C.H.B.S.
- 3. Deraghazi Khan C.H.B.S.
- 4. New Indraprastha (Backward Class) C.H.B.S.
- 5. Shanker Garden Plot Holder C.H.B.S.
- 6. Bhirochi C.H.B.S.
- 7. Industrial Workers C.H.B.S.
- 8. Low Income Group Government Servant C.H.B.S.
- 9. State Bank of India C.H.B.S.
- 10. Reserve Bank of India C.H.B.S.
- 11. Janta C.H.B.S.
- 12. Hindustan C.H.B.S.
- 13. Ministry of Rehabilitation C.H.B.S.
- 14. Shakti C.H.B.S.
- 15. Northern Zone Insurance C.H.B.S.
- 16. Ambica C.H.B.S.
- 17. Pahari Dhiraj C.H.B.S.
- 18. Kohat Refugees C.H.B.S.
- 19. Timarpur C.H.B.S.
- 20. U.P. Samaj C.H.B.S.
- 21. Shiva C.H.B.S.
- 22. Delhi Union C.H.B.S.
- 23. Birla Mills Workers C.H.B.S.
- 24. Supply Audit & Accounts C.H.B.S.
- 25. Raj Nagar C.H.B.S.
- 26. Public Sector (P&T) Employees C.H.B.S.
- 27. Delhi University Teachers C.H.B.S.

Name of the Society

- 28. Rohtas C.H.B.S.
 - 29. Dehati C.H.B.S.
- 30. Rajdhani C.H.B.S.
- 31. C.W.P.C. C.H.B.S.
- 32. Government School Teachers C.H.B.S.
- 33. National Defence Workers C.H.B.S.
- 34. Central Government Industrial Workers C.H.B.S.
- 35. D.M.C. School Teachers C.H. B.S.
- 36. C.P.W.D. C.H.B.S.
- 37. Chander Lok C.H.B.S.
- 38. Model A.R.P. Or. C.H.B.S.
- (b) Names of the Cooperative House Building Societies whose cases have been closed on account of non-payment of the premium

Name of the Society

- 1. Khyber Cooperative House Building Society.
- 2. Kingsway C.H.B.S.
- 3. Timarpur Purani Chandrawal C.H.B.S.
- 4. Govind C.H.B.S.
- 5. Jumna Bazar C.H.B.S.
- 6. Progressive C.H.B.S.
- 7. Punjab Frontier C.H.B.S.
- 8. Ratan and Good Friends C.H. B.S.
- 9. Tara C.H!B.S.
- 10. Ring Road C.H.B.S.
- 11. Rajasthani Bhavan C.H.B.S.

सफेद दाग के रोगी

740. श्रीमती (विद्यावती चतुर्वेदी: क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगर विकास मत्री यह बनाने की कृपा करेगे कि:

- (क) इस समय भारत में सफेद दाग के रोगियों की संख्या कितनी है;
- (ख) क्या इस रोग पर काबू पाने के लिये कोई ग्रनुसंधान किया जा रहा है या इसके इलाज के लिये कोई प्रभावी ग्रोपधी उपलब्ध है; ग्रोर
- (ग) क्या ग्रिखल भारतीय शारीरिक शिक्षा परिषद (रजिस्टर्ड), नयी दिल्ली ने सरकार को ग्रनुदान प्राप्त करने के लिये कोई योजना दी है ग्रौर यदि हां, तो उसकी रूपरेखा क्या है ग्रौर सरकार ने उस पर क्या निर्णय किया है?

†[Leucoderma Cases

740. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) what is the present number of Leucoderma patients in India;
- (b) whether any research is being conducted to control this disease or whether any effective medicine is available for its treatment; and
- (c) whether the Akhil Bharativa Sharirik Shiksha Parishad (Regd.), New Delhi has submitted any scheme to Government for obtaining grant and if so, what are the outlines thereof and what decision has been taken by Government thereon?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर-विकास मंत्रालय मं राज्य मंत्री (श्री बी० एस० मूर्ति): (क) सफेंद्र दाग (श्वेतकुष्ठ) का रोग अधिसूच्य नहीं है स्त्रीर इस रोग का कोई राष्ट्रव्यापी सर्वेक्षण नहीं किया गया है। स्त्रत: इसके रोगियों की संख्या ज्ञान नहीं है।

^{†[]}English translation.